## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 227 /(MAH)/2017-

CORAM	:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Rustanjee constructions put Lbd.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_\_ OF THE Companies Act 1956/2013/I & BP Code 2016.

Known for

NAME

S. No.

M

DESIGNATION

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## Order CSA 227/230-232/NCLT/MB//MAH/2017

Company Application is allowed vide separate order.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**M. K. SHRAWAT** Member (Judicial)